

[Print](#)**Defective Case Register from 2026-07-04 to 2026-07-04**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/28943/2026	KUNAL KUMAR SWAIN	2026-07-04	1.DEPARTMENT NOT MENTION OF RESPONDENT NO. 1 .
2	D-WP(C)/29505/2026	BIKRAM KUMAR BEHERA	2026-07-04	.Subject Code incorrectly Mentioned
3	D-ABLAPL/19779/2026	AMULYA RATNA PANDA	2026-07-04	1. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover.
4	D-ABLAPL/19780/2026	AMULYA RATNA PANDA	2026-07-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.
5	D-ABLAPL/19787/2026	SMRUTI RANJAN RAO	2026-07-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.Put up for further S.R.
6	D-ABLAPL/19177/2026	AMULYA RATNA PANDA	2026-07-04	Page No.9 and 10 not legible.
7	D-ABLAPL/19799/2026	SAPAN KUMAR LENKA	2026-07-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
8	D-ABLAPL/19807/2026	DEBASIS BISWAL	2026-07-04	1. F.I R copy not filled
9	D-ABLAPL/19808/2026	SOMNATH MITRA	2026-07-04	1. In affidavit,sl no 5 information wrongly furnished 1. Annexure-1 not legible
10	D-ABLAPL/19811/2026	BALARAM NAYAK	2026-07-04	1. Petitioner is minor.Bail application should be filled through his guardian 2. Put up for S.r there after
11	D-ABLAPL/19825/2026	BIJAYA KUMAR NAYAK (3)	2026-07-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after

12	D-CRLMC/19445/2026	SURYA NARAYAN MISHRA	2026-07-04	1. Copy of F.I.R disclosing the name of Informant/Victim be kept in cover.
13	D-CRLMC/19835/2026	SURYA NARAYAN MISHRA	2026-07-04	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.2. Copy of charge sheet to be filed.3. Year of F.I.R.not correctly furnished in Synopsis.
14	D-ABLAPL/18264/2026	RAMANI KANTA PATTANAIK	2026-07-04	1. Petitioners age and address in CT be redacted. Resubmit for SR after removal of defects.
15	D-CONTC/23524/2026	ADV.	2026-07-04	i) paragraph no. not correctly furnished in affidavit.
16	D-ABLAPL/19399/2026	HIMANSHU SEKHAR PANDA	2026-07-04	1.P.S. case incorrectly mentioned in Synopsis. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 3.Redacted legible copy of FIR be filed.
17	D-ABLAPL/19440/2026	PRAVASH CHANDRA JENA	2026-07-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of school where the victim is prosecuting her study mentioned in para-2 of the petition and page-11 of Annexure-1 be redacted. 2.Mobile No. of Informant mentioned in page-10 be redacted.
18	D-ABLAPL/19435/2026	BHARAT BHUSAN ROUTRAY	2026-07-04	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of Informants husband mentioned in para-5 of the petition and Annexure-3 and also family members at page-10(Annexure-1) be redacted. 2.Redacted copy of FIR be filed.
19	D-BLAPL/19437/2026	PRAVASH CHANDRA JENA	2026-07-04	Page No. 11-12 not legible.
20	D-BLAPL/19443/2026	AMULYA RATNA PANDA	2026-07-04	14-NOT PROPERLY INDEXED. Name of the Court and P.S. mentioned in Application not tally with the Rejection order
21	D-BLAPL/19447/2026	PURNA CHANDRA MOHARANA	2026-07-04	Paragraphs not properly mentioned in declaration of affidavit. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
22	D-BLAPL/19498/2026	SANJIB KUMAR BHANJADEO	2026-07-04	Certified copy/free copy of Rejection order not filed.
23	D-BLAPL/19500/2026	ANKIT PRASAD	2026-07-04	1.Name of the Informant mentioned in para-2 of the Application be redacted. 2.Page No.10-11 not legible. 3.Name and details of Informant/victim/family member mentioned in Annexure-1 2 need not be disclose and

				kept in closed envelop. 4.Legible Redacted copy of Annexure-1 2 be filed. For further S.R.
24	D-BLAPL/19497/2026	SOUMYA KANTA TRIPATHY	2026-07-04	14-NOT PROPERLY INDEXED. 1.Page No. 5(Affidavit) not filed/missing. 2.Pagination of Annexures not proper. 3.Address,mobile No. of Informant in Annexure-1 and Name, address mentioned in Annexre-2 be redacted. 4.Redacted Copy of Annexure-1 2 be filed. 5.Non-redacted copy of Annexure-1 2 be kept in seal cover. For further S.R.
25	D-WP(C)/28793/2026	AFRAAZ SUHAIL	2026-07-04	1 Rs 50/- not paid in V.nama. 2..Receipt Showing Serv.copy To cg not Filed.
26	D-WP(C)/29311/2026	KAMALAKANTA NAYAK	2026-07-04	1 . Index not page marked as per annexures.
27	D-WP(C)/28946/2026	RAJA KISHORE SAHOO	2026-07-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1 Honorable C.J. not mentioned in petition.
28	D-ABLAPL/19180/2026	AMULYA RATNA PANDA	2026-07-04	1. Neat and legible copy of Ann.1 be filed.
29	D-BLAPL/20013/2026	ARIJEET MISHRA	2026-07-04	signature of the executants in v.nama not tally with C.T
30	D-CRLMC/19515/2026	ISHA PRIYADARSHANI	2026-07-04	1. Annexures not marked on the envelop.
31	D-WP(C)/26143/2026	SWAGAT KUMAR SAHU	2026-07-04	1.Date of Letter under Annexure-2 does not tally with Index and para-7 of the petition.
32	D-RSA/26474/2026	ANJAN KUMAR BISWAL	2026-07-04	Date of judgment under Annex-2 be corrected in the Index
33	D-BLAPL/19739/2026	ASHWINI KUMAR DAS	2026-07-04	1. Certified copy of Rejection order not filled. I.A filled for dispensing with certified copy f order under Annexure-2 and 3
34	D-BLAPL/19922/2026	RABINDRA NATH BARIK	2026-07-04	1.H.C B.A M.W S Rs 50/- to be paid in V. nama
35	D-BLAPL/19940/2026	MANORANJAN PADHY	2026-07-04	1. Free copy/ Certified copy of Rejection order not filled.
36	D-BLAPL/19942/2026	MANORANJAN PADHY	2026-07-04	1.Free copy of certified copy of Rejection order not filled.
37	D-CONTC/22977/2026	ADV.	2026-07-04	1.Date of disposed of not furnished at the top of the cause title.2. Reference Certificate not furnished.
38	D-WP(C)/29683/2026	LALATENDU SAMAL	2026-07-04	1. Date of order under Annexures-1 2 and 3 does not tally with Index and para-2 of the petition.
39	D-CONTC/27786/2026	ADV,	2026-07-04	wp (c) no and contc no. not furnished in reference certificate

40	D-CONTC/18038/2026	MANAS KUMAR SWAIN	2026-07-04	i) Vernacular certificate not furnished.ii) Name and sign . of the deponent in affidavit mismatched.iii) Cause title of wp(c) not in proper place under annexure-1
41	D-CONTC/23345/2026	ADV.	2026-07-04	After page no. 15 be deleted
42	D-CONTC/23412/2026	ADV.	2026-07-04	After page no 13 be deleted.
43	D-CONTC/29289/2026	ADV.	2026-07-04	i) For further S.R. after filing of cause title of wp(c).
44	D-CONTC/26982/2026	ADV.	2026-07-04	Page no 7 and 8 are same.
45	D-EXP/25657/2026	ASISH KUMAR RAY	2026-07-04	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) Para no. not correctly furnished in petition as well as declaration.
46	D-EXP/24357/2026	SANTOSH KUMAR MAHANTY	2026-07-04	1.C. copy of impugned order not filed. 2. Put up for SR after filing of c. copy of impugned order.
47	D-CRP/27058/2026	AMIT PRASAD BOSE	2026-07-04	1.Petitioner No-15 not executed.
48	D-RSA/14322/2026	NARAYAN PRASAD PARIJA	2026-07-04	1. Period of Delay 55 days.I.A for condonation of delay Not Filed.
49	D-ITA/28350/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy
50	D-ITA/28351/2026	SUBASH CHANDRA MOHANTY,SR.S.C (I.T)	2026-07-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D-ABLAPL/9892/2026	PVS NANAJI ACHARY	2026-07-04	1. Name of village of Victim in Ann.2 be redacted. Resubmit for SR after removal of defects
52	D-BLAPL/19551/2026	RABI NARAYAN MOHANTY	2026-07-04	Name of the petitioner mentioned in Application not tally with the signature put in V.nama.
53	D-BLAPL/19564/2026	LOKANATH NAIK	2026-07-04	Hologram of Rs.50/- not affixed in V.nama. 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
54	D-BLAPL/19566/2026	DEEPAK MULIA	2026-07-04	1.Redacted copy of Annexure-1 filed vide memo. But, copy of Annexure-2 instead of Annexure-1 kept in seal cover. 2.Non-redacted copy of FIR must be kept in seal cover. For further S.R. 3..Names In Capital Letters Of All The Signing Advocates Not Indicated

55	D-ABLAPL/18265/2026	TARUN KUMAR BISWAL	2026-07-04	1. Name of PS in CT not correct. The word Dharmasala be deleted. 2. Original FIR copy in envelope not attached.
56	D-ABLAPL/19202/2026	BIJAYA KUMAR RAGADA	2026-07-04	1. Application not addressed to the Honorable Court.
57	D-FAO/29033/2026	PRAMOD KUMAR TRIPATHY	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 01 day.
58	D-WP(C)/27479/2026	SAGARIKA SAHOO	2026-07-04	Annexure 8 page no.53 not neat.
59	D-ABLAPL/19208/2026	BIJAYA KUMAR RAGADA	2026-07-04	1. Reference certificate not correct as per FIR details. 2. Application not addressed to the Honorable Court. 3. Earlier ABLAPL No. in Synopsis not correct. 4. Title of father of Pet. in CT and Affidavit not correct
60	D-WP(C)/27476/2026	SAGARIKA SAHOO	2026-07-04	Annexure-8 not neat.
61	D-CONTC/18308/2026	ADV.	2026-07-04	i) For further S.R.after filing of cause title of wp(c) no. 11658/2024.
62	D-CONTC/18310/2026	ADV.	2026-07-04	i) Age of the deponent mentioned in affidavit not tally with cause title.ii) For further S.R. after filing of cause title of wp(c)10810/2024.
63	D-CONTC/18305/2026	ADV.	2026-07-04	i) For further S.R. after filing of cause title of wp(c) no. 10801/2024.
64	D-BLAPL/18754/2026	ANIRUDHA DAS	2026-07-04	1. Name of School of Victim in Page 8 and 9 be redacted. Resubmit for SR after removal of defects
65	D-BLAPL/19181/2026	BHABANI SHANKAR DASPARIDA	2026-07-04	1. Name of studying college of victim in page 15 be redacted. Resubmit for SR after compliance.
66	D-ABLAPL/19057/2026	CHITTA RANJAN PATTNAIK	2026-07-04	1. Name of PS and FIR No. not mentioned in Ann.1. 2. FIR No. not mentioned in Ann.2. 3. Prov. of Law of offense not properly mentioned in CT, Para 1 and 3.
67	D-ABLAPL/19607/2026	KABIRAJ PRADHAN	2026-07-04	1. Pet. No. 2 to 6 not signed in vakalatanama.
68	D-MACA/28621/2026	PRAMOD KUMAR TRIPATHY	2026-07-04	Period of Delay 95 days
69	D-MACA/28725/2026	KAPILA CHARAN NAYAK	2026-07-04	nomenclature not correct
70	D-MACA/28645/2026	MAHITOSH SINHA	2026-07-04	statutory deposit not made
71	D-CONTC/23771/2026	DEBENDRANATH MISRA	2026-07-04	Not properly page marked and indexed
72	D-CONTC/19814/2026	ADV.	2026-07-04	Name of op.not correctly furnished in the top of Affidavit.
73	D-RVWPET/22281/2026	SUNANDA BISWAL	2026-07-04	1. C. copy of impugned order under Anx-1 not filed i) District of Op. no. 2 not furnished in cause title. ii) Put up for SR after removal

				of defects and c . copy of impugned order under Anx-1.
74	D-WP(C)/28327/2026		2026-07-04	1. Annexure No. 1 to 10 not attested.
75	D-WP(C)/28433/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-04	1. Annexure-4 not neat and legible
76	D-WP(C)/28076/2026	SUSHREE SANGITA PASAYAT	2026-07-04	.Subject Code incorrectly Mentioned
77	D-WP(C)/28423/2026	ARJUNA CHARANA BEHERA	2026-07-04	1. In Index, page marking not done correctly in Annexure-1
78	D-WP(C)/28460/2026	SANDHYARANI PANI	2026-07-04	1. Paragraph of the Writ petition not serially furnished. 2. In declaration under affidavit,no. of paragraphs not correctly furnished. 3. H.C B.A M.W S Rs 50/- to be paid in V. Nama
79	D-WP(C)/29710/2026	SUDHIR KUMAR MALLICK	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-EXP/27850/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order under Anx-1 not filed. 2.Put up for SR after filing of c. copy of impugned order under Anx-1 and removal of defects.
81	D-CONTC/23287/2026	SANJAY KUMAR SAMANTARAY	2026-07-04	Reference Certificate not furnished.
82	D-BLAPL/20150/2026	SUSHANTA KUMAR PRADHAN	2026-07-04	As per index, annexs. 2 and 3not tally
83	D-BLAPL/19575/2026	KULDEEP MOHANTY	2026-07-04	Pending Lower Court case mentioned in petition not tally with the Rejection order.
84	D-ABLAPL/19400/2026	CHIRANJIB ROUT	2026-07-04	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Not properly paginated after page No.-3. 2. FIR copy of Odia part not legible. 3.Petition not correctly addressed to Honorable Court
85	D-CONTC/24818/2026	ADV.	2026-07-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
86	D-MACA/28769/2026	RIMJHIMBALA PATI	2026-07-04	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 193 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
87	D-RSA/41560/2025	SUKANTA KUMAR NAYAK	2026-07-04	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1. Period of Delay 20 days.
88	D-CONTAC/24313/2026	SANJEEV UDGATA	2026-07-04	Receipt showing copy on A.G. not served 2.Code not correctly furnished
89	D-FAO/29109/2026	GIRIJA PRASAD DUTTA	2026-07-04	1. Period of Delay 63 days.I.A for condonation of delay Not Filed
90	D-CRP/27650/2026	JAGAJIBAN PRADHAN	2026-07-04	1. Period of Delay 42 days.I.A for condonation of delay Not Filed.
91	D-EXP/28647/2026	SANJIB MOHANTY	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.Op no. 7 in wp (c) not made party in execution petition.
92	D-CRLMC/14793/2026	ASHOK DAS	2026-07-04	1. Averments in petition para.1 not tally with prayer
93	D-WP(C)/26725/2026	UMAKANT SAHOO	2026-07-04	1. Court fee Rs 2/- deficient in V. nama 2. Grounds not furnished in WPC (PIL) petition.
94	D-CONTC/23149/2026	ADV.	2026-07-04	1. Date of disposed of not furnished at the top of the cause title
95	D-CONTC/23307/2026	MANOJA KUMAR KHUNTIA	2026-07-04	1. Annexure-2 not page marked in Index.
96	D-CONTC/23407/2026	ADV.	2026-07-04	1. Name of the deponent not signed in the affidavit.
97	D-CONTC/23493/2026	ADV.	2026-07-04	1. Copy of receipt not filed
98	D-CONTC/23646/2026	ADV.	2026-07-04	1. Paragraph no. not correctly furnished in declaration.2. Copy of receipt not filed
99	D-CONTC/23695/2026	ADV.	2026-07-04	Copy of receipt not filed
100	D-WP(C)/27886/2026	ADYASIDHI MISHRA	2026-07-04	1. AGE of 2nd Petitioner NOT MENTIONED IN CAUSE TITLE
101	D-ABLAPL/19776/2026	JAYAKRISHNA MOHAPATRA	2026-07-04	1. Incomplete Ann.1 filed. Resubmit for SR after compliance.
102	D-ABLAPL/19828/2026	SIBA RANJAN POLAI	2026-07-04	1. Date of PS case in Prayer not correct.
103	D-ABLAPL/19840/2026	RASHMI RANJAN MISHRA	2026-07-04	As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. Resubmit for SR after removal of defects
104	D-ABLAPL/19841/2026	RASHMI RANJAN MISHRA	2026-07-04	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name of victim (Lady Police Officer) appearing if any in entire

				petition including Annexure be redacted. Resubmit for SR after removal of defects.
105	D-WP(C)/27834/2026	DEEPAK KUMAR PANI	2026-07-04	Page no. 21 not neat.
106	D-CRLA/15802/2026	BISWA RANJAN DAS	2026-07-04	1 Address of school to be redacted from Annex-1 and kept seal cover the same.
107	D-WP(C)/27562/2026	SANJAY KUMAR PATRA	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-CRLA/15869/2026	UMA SHANKAR PATEL	2026-07-04	Correct code not indicated. 1 Being aggrieved not mentioned in petition. 2 . Rs 7 /- not paid in V.nama
109	D-WP(C)/27110/2026	SUBRAT SATPATHY	2026-07-04	Annexure no. not correct in prayer
110	D-CRLA/15918/2026	MANOJ KUMAR PANDA	2026-07-04	1. Period of Delay 03 days delay, Limitation petition filed and Days of limitation not mentioned. 1 . Name of Victim / Informant/ relatives/address to be redacted from Annex-1 and kept seal cover the same.
111	D-ABLAPL/19845/2026	RASHMI RANJAN MISHRA	2026-07-04	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexure be redacted. Resubmit for SR after removal of defects
112	D-CRLA/15451/2026	JYOTIRMAYA SAHOO	2026-07-04	1 .Address /school address of Victim to be redacted from Annex-1 and kept seal cover.
113	D-CRLA/15881/2026	PRATIK DASH	2026-07-04	1 .Address of school to be redacted from petition and Annex-1 and kept seal cover in Annex 1 thereafter put up SR.
114	D-ABLAPL/19850/2026	AMITAV TRIPATHY	2026-07-04	As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2.Name and other details of Informant or victim and relation appearing if any in entire petition including Annexure be redacted. Resubmit for SR after removal of defects.
115	D-ABLAPL/19857/2026	KULDEEP MOHANTY	2026-07-04	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 to 3 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. Resubmit for SR after removal of defects.
116	D-ABLAPL/19401/2026	AMLAN MOHANTY	2026-07-04	Mobile No. of Informant and name of her son mentioned at page- 10 11 respectively be redacted.

117	D- CONTC/23861/2026	ADV.	2026-07-04	Page14 not legible.
118	D-MACA/28031/2026	RAMESH CHANDRA PRADHAN	2026-07-04	further SR after filling of c copy
119	D-RSA/27688/2026	PRASHANTA KUMAR NAYAK	2026-07-04	AU fee Rs 4.50/- to be paid. i) Reference certificate not furnished. ii) RFA no. and Date of order not mention in being aggrieved. iii) Name of Respondent no 1 (d) in appeal memo does not tally with judgement of lower appellate court.
120	D- TRP(C)/29429/2026	SWARUP KUMAR PATNAIK	2026-07-04	as per annex-2 prayer may be wrong annex-2 also
121	D-MACA/28550/2026	GIRIJA PRASAD DUTTA	2026-07-04	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
122	D- RPFAM/29581/2026	RANJAN KUMAR ROUT	2026-07-04	1. Period of Delay 861 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid 3. good ground not furnished
123	D-WP(C)/27364/2026	SIDHARTHA DAS	2026-07-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2. Rule-8 of O.H.C.P.I.L. Rule not complied with.
124	D-WA/28402/2026	AISHWARYA DASH,A.S.C	2026-07-04	i) Op no. 4 in wp (c) not made party in appeal memo. ii) Year of the wp (c) and date of order wrongly mention in cause title reference certificate
125	D-WP(C)/19905/2026	SUDHIR KUMAR MALLICK	2026-07-04	Age of petitioner no.4 not mentioned.
126	D-WP(C)/28400/2026	LAXMI NRUSINGHA SAHU	2026-07-04	1. O.P. No.8 not found in CT as mentioned in prayer. 2. Ann.3 not legible. 3. Name of Pet. No. 2 to 6 in CT not tally with signatures

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 04-07-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLMP/2235/2023	CRLMP/2235/2023	RABI NARAYAN MOHANTY	OTHERS. LEGIBLE COPY OF PAGE 14 AND 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.